

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214

Company Appeal-133/252/ND/2023

IN THE MATTER OF:

Income Tax Officer

...

Applicant/Petitioner

Versus

**Registrar of Companies (Akshat Share
Trading Co. Pvt. Ltd.)**

...

Respondent

Under Section: 252

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 14.05.2024.

**Sd/-
(COURT OFFICER)**